Tender for Non-competitive Bids

(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

Annexure I (a)

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Regn	no.

Dear Sir,

Tender for Non-competitive Bids for "5.69 per cent Government Stock 2018" for an aggregate amount of Rs.250 crore: Auction to be held on October 21, 2003.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No F.No.4(8) W&M/2003 dated October 14, 2003 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

i)	Name of the Bank/P	rimary Dealer /	/\		
ii)	Address	/	/\		
iii)	Telephone No.	\	\ /		
iv)					
	Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.		
Unde rtak ing	SGL	BYSL			
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your acceptance of my/our bid,

- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Yours faithfully,

Dated: Signature and Office Stamp of the Bidder/s